

26th February,2001

Notification No. 7 /2001-Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Government hereby appoints the Additional Commissioner of Customs(Exports), Inland Container Depot, Tughlakabad, New Delhi-110 004, to be -

- (i) the Joint Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi - 110 004 : and
- (ii) the Joint Commissioner of Customs, New Custom House, Ballard Estate, Mumbai - 400 001,

for the purpose of adjudication of the case pertaining to the exports made by M/s. Universal Garments, N-40 Commercial Area, Kirti Nagar, New Delhi, in respect of show cause notice DRI.F.NO.50D/54/98-CI dated the 12th September, 2000, issued by the Joint Director, Directorate of Revenue Intelligence, D Block, Indraprastha Bhawan, I.P.Estate, New Delhi-110 002.

Dr.Vinayak Prasad
Under secretary to the government of India

F.NO.437/17 /2000-CUS.IV